

No Sitting of D. B. adjourn
S. P. 2

of
Notices have been
issued but no any
reserved till today.
C.A. has been filed.
A.M.

5.8.92

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Obayya, A.M.

Rejoinder filed today.

List this case on 24.9.92 for hearing.

A.M.

V.C.

24.9.92

CA/RA filed.

8
9/12/92

No Sitting of D. B. adjourn
10.12.92

Dated: 10.12.1992.

Hon'ble M

r. Justice U.C. Srivastava, VC

Hon'ble M

r. K. Obayya, Member (A)

The counsel for the applicant is not
present, may be because of curfew
in the city. As such, the case is
adjourned to 14.12.1992.

A.M.

V.C.

18.12.92

Present Mr. Justice U.C. Srivastava, VC
Hon'ble Mr. K. Obayya, Member (A)

Present up to 20 minutes
A.M.